Annexure 3

Name of Corporate Debtor : Jalandhar Amritsar Tollways Limited

Date of Commencemnt of CIRP: 17 January 2025

(Version 1: Pursuant to claims received as on 8 February 2025)

List of Financial Creditor (Other than the financial creditor belonging to any class of creditor)

	Name of creditor	Details of claim received		Details of claim Admitted							Amount of any	Amount of	Amount of claim	
SI No.		Date of receipt	Amount claimed	Amount of claim Provisionaly admitted*	Financial Debt	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	% of voting Share in COC if applicable	Amount of contingent claim	mutual dues that	claim not admitted		Remarks if any
1	Canara Bank Limited	24-Jan-25	1,29,15,26,680	1,29,15,26,680	Secured	Yes	-	No	59.09%	-	-		-	Additional information / documents sought from creditor
2	Indian Bank Limited	05-Feb-25	48,95,52,269	48,95,52,269	Secured	Yes	-	No	22.40%	-	-		-	Additional information / documents sought from creditor
3	State Bank of India	05-Feb-25	40,45,83,014	40,45,83,014	Secured	Yes	-	No	18.51%	-	-		-	Additional information / documents sought from creditor
	Total		2,18,56,61,963	2,18,56,61,963		-	-		100.00%	-	-		-	

*Note- As per Regulation 14 of the IBBI (CIRP) Regulations 2016, the RP shall revise the amount of claims admitted, as soon as may be practicable, when he receives additional information warranting such revision.